[Shri Jagjit Singh Anand]

183

Cabinet, knew very well that the House was not allowing any business to be conducted till the Prime Minister came here. It was because of that that no proceedings were conducted till one o'clock. They were sitting here, (Interruptions) He was a witness to all that. I think he has intelligence enough to know it I give him credit for that intelligence. He may have it or he may not have it. The whole House was on its legs and it would not allow the busines, to be proceeded with. In view of this, the Prime Minister should have come immediately after lunch. The House has the sanie feelings now. A very major thing has happened. All the other things fall into the background because of this major happening. The House wishes that that thing should be taken up first and foremost. Otherwise the House should not conduct any other business.

श्री भोला पासवान शास्त्री: श्रीमन्, मुझे यह कहना है कि इस पर काफी बहस हो गई है । 5.45 पर सदन में श्राने वाले हैं। 6 बजे तक सदन की कार्यवाही होती है। हम लोगों ने यह तय कर लिया है कि हम लोग प्रधान मंत्री महोदय के श्राने से पहले तक की सदन की कार्यवाही में भाग नहीं लेंगे श्रीर इस बीच हम लोग सदन में उपस्थित नहीं रहेंगे।

श्री कमलापित विषाठी : मान्यवर, हमारे लिये भी यह सम्भव नहीं है कि ऐसी परिस्थित में हम इस समय यहां पारिटिसिपेट कर सके । इसलिए जब तक प्रधान मंत्री महोदय नहीं आते, उनका स्टेटमेन्ट नहीं हो जाता है, तब तक के लिये हम सदन का परित्याग करते हैं।

SHRI BHUPESH GUPTA; Sir, there was no justification for the Prime Minister not to come here. Therefore, I also leave the House.

SHRI N. H. KUMBHARE (Maha rashtra): Sir, on behalf of the Re publican Party, I am one with tht sentiments expressed by the othe hon. Members here. I am also stag' ing a walk-out.

(At this stage, some hon. Member, left the Chamber.)

DR. RAJAT KUMAR CHAKRA-BARTI (West Bengal): Sir, I wan to make a submission to you on *I* point of order or on a point of disorder. I want to know whether the House proceedings will continue 01 we should go home.

RE CALLING ATTENTION, TO A MATTER OF URGENT PUBLIC IMPORTANCE

MR. DEPUTY CHAIRMAN; Now, we take up Calling Attention to matter of urgent public importance. Shri Shyam Lai Yadav, Shri Bhishma Narain Singh, Shri Kalp Nath Raj—not here.

SHRI HARISINGH BHAGUBAVA MAHIDA (Gujarat): Sir, there is no quorum. I challenge that. So, the proceedings should not be there.

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): All the names have been called. They are not here. I ca_n leave now.

(Quorum bell rings)

MR. DEPUTY CHAIRMAN; Now there is quorum. We shall now take up Special Mention. There are four names—Shri Sankar Ghose, Shri Ramanand Yadav, Shri Pranab Mukherjee and Shri Bhupesh Gupta. None of the is here. So, we shall take up the next item, the Railway Budget.